

दिये हैं, यदि हां, तो कितना और उन किसानों को कब तक वह दाम मिल जायगा ?

श्री मेहर चन्द खन्ना : माननीय सदस्य ने मुझे भी चिट्ठी लिखी और प्रधान मंत्री को भी । पांच दस दिन हुए उनको मैंने तफसील में जवाब दिया है । जहां तक जमीन का ताल्लुक है, ऐक्वीजेशन होता है तो उसमें कम्पेन्सेशन तो स्टेट गवर्नमेंट असस करती है . . .

श्री प्रकाश चोर शास्त्री : आप ने दे दिया या नहीं ?

श्री मेहर चन्द खन्ना : हमें जो कम्पेन्सेशन देना है, जिस वक्त भी रिक्वीजेशन आयेगा, तो मैं यह कहने के लिए तैयार हूँ कि हमारे यहां कोई देरो नहीं होगी ।

Shri Kapur Singh: Is there any proposal to shift the Ministry of Works, Housing and Urban Development from Delhi, as far away from Delhi as possible and, if not, are the Government prepared to consider this proposal?

Shri Mehr Chand Khanna: I could not follow.

Mr. Speaker: Is there any proposal to shift the Ministry of Works, Housing and Urban Development from Delhi, and, if not, whether they are prepared to consider such a proposal.

Shri Mehr Chand Khanna: If it will give some satisfaction to the hon. questioner, if I get some share in Chandigarh, I might consider that proposal.

आदिवासियों का सामाजिक व आर्थिक स्तर

* 664. श्री सिद्धेश्वर प्रसाह .

श्री रिशांग किंशिंग :

श्री मे० क० कुमरन :

क्या योजना तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने आदिवासियों के

सामाजिक व आर्थिक स्तर को समाज के अन्य वर्गों के स्तर के बराबर लाने के लिये कोई विशेष कार्यवाही करने का निर्णय किया है ;

(ख) यदि हां, तो उमकी मुख्य बातें क्या हैं; और

(ग) उन वर्गों का पिछड़ापन कब दूर हो जाने की सम्भावना है ?

वित्त मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : (क) तथा (ख) . उत्तरोत्तर पंचवर्षीय योजनाओं में अनुसूचित आदिम जातियों के कल्याण की सभी योजनाओं का अभिकल्पना अनुसूचित आदिम जातियों के आर्थिक तथा सामाजिक स्तर को ऊंचा उठा कर शेष आबादी के स्तर तक लाने के लिये किया गया है । समस्त देश के सामाजिक-आर्थिक विकास के लिये योजना के सामान्य क्षेत्र में की गई व्यवस्थाओं की ये योजनायें पूरक हैं ।

(ग) इस समस्या का स्वरूप इस प्रकार का है तथा इसका विस्तार इतना अधिक है कि उन्हें शेष आबादी के बराबर लाने में कुछ समय लगेगा । इस प्रयोजन के लिये कोई समय-सीमा नियत करना सम्भव नहीं है ।

श्री सिद्धेश्वर प्रसाह : मैं यह जानना चाहता हूँ कि क्या सरकार का ध्यान इस बात की ओर गया है कि जो पिछली तीन योजनाएं बनीं उनसे उन्हीं वर्गों को अधिक लाभ हुआ जो आगे थे और जो पिछड़े हुए थे उनको उतना लाभ नहीं मिला और आदिवासियों को और भी कम लाभ पहुंचा, तो इस बात को ध्यान में रखते हुए और पिछले अनुभव को ध्यान में रखते हुए क्या सरकार चौथी योजना में इसके लिए कोई विशेष उपाय करने जा रही है ?

The Minister of Planning and Social Welfare (Shri Asoka Mehta):

There are various programmes both in the central sector and State sector. I would not take the time of the House by referring to all the programmes. But one important programme is the programme of tribal blocks. The special tribal blocks are about 150 to 200 square miles with a population of 25,000 of whom 66-2/3 per cent have to be tribals. We found that this would not provide benefit to quite a sizeable section of the tribal people, because such concentration may not always be available. Therefore, we are now proposing that there should be sub-tribal blocks of the size of 60 to 100 square miles with a population of 10,000 of whom the tribal population may be only 50 per cent. Even then, there will be left-outs who may be scattered in other parts. For them also certain programmes should be drawn up. For the left-outs, for every 1000 tribal population a programme of 10,000 would be provided during the plan period.

श्री सिद्धेश्वर प्रसाद: श्रीमन्, मैं जानना चाहता हूँ कि जिन क्षेत्रों में आदिवासियों की आबादी विशेष है जैसे छोटा नागपुर, बस्तर या आसाम वहाँ यातायात का उचित व्यवस्था नहीं है, डाक्टरों का उचित व्यवस्था नहीं है और शिक्षा का उचित व्यवस्था नहीं है तो ट्राइबल ब्लॉक बनाने के अतिरिक्त यातायात व्यवस्था करने के लिए, डाक्टरों की व्यवस्था करने के लिए और शिक्षा को व्यवस्था करने के लिए क्या विशेष कार्यक्रम बनाया जा रहा है ?

Shri Asoka Mehta: While there is special provision for the tribal people and for tribal areas,—this provision has been increased from plan to plan—it is also expected that these areas will have their fair share from the general provision that is made for the State as a whole. Therefore, the provision made for tribal areas and tribal people is of a supplementary character and when these two amounts are taken together, we believe

a considerable amount of progress will be achieved.

Shri Swell : Is the Government aware that there is a prevailing feeling amount the tribal people that the Government is slow, tardy and derelict in implementing its professions, and its professions are more for propoganda purposes rather than from a genuine concern for the tribal people. I would like to know what specific steps Government propose to take in the matter of implementation to get the confidence of the tribal people in the professions of Government?

Shri Asoka Mehta: I am sure the hon. member knows that as far as the hill districts of Assam are concerned, only recently a competent team visited all the districts and drew up a detailed programme, which I am sure the hon. member has seen. Perhaps Mr. Tarlok Singh, who led the team, has discussed it with him. This is the kind of specific, detailed and concrete programme which has been drawn up for that area in consultation with the Government of Assam. We hope to finalise it soon. This is not a question of profession; this is a question of concrete time-bound programme. If the hon. member has any suggestions to make on that subject, I am sure when the out-line is discussed, we shall have the benefit of his advice.

Shri Swell: I say this because.....

Mr. Speaker: The hon. Member might send his suggestions to the hon. Minister or give them at that time when it is discussed and they will consider them.

श्री मा० ला० वर्मा : माननीय मिनिस्टर साहब से मैं जानना चाहता हूँ कि डेवर कमीशन की रिपोर्ट के आधार पर जो अभी माननीय मिनिस्टर साहब ने कहा कि ट्राइबल डेवलपमेंट ब्लाक खोले गये हैं और जो आपने उसका दायरा बताया है, उसको देखते हुए मैं कह सकता हूँ कि रिपोर्ट के आधार पर तीसरी पंचवर्षीय योजना में ब्लाक नहीं खोले

गये और अब चौथी पंच वर्षीय योजना शुरू होने वाली है, क्या आप इसके बारे में सम्माल करेंगे।

श्री अशोक मेहता : जहां न खुले हैं उसके बारे में इन्फिना दें। कितनी बार हमारी कंसल्टेटिव कमेटी की मीटिंग होती है आपने कभी नहीं बताया, यदि बतायेंगे तो उसके ऊपर विचार करने को तैयार हूं।

Shri Hem Barua : Sir, there are welfare schemes for the tribal people of Assam which, unfortunately, do not cover the adivasis who constitute the labour force in the tea garden areas. May I know, in this connection, whether Government are contemplating to bring these adivasis working in the tea garden areas within the ambit of the welfare schemes meant for the tribal people in Assam?

Shri Asoka Mehta : Sir, without notice it would be impossible for me to give a definite answer to this question, but I would like to invite the attention of the hon. Member to the fact that I said even where the tribals are left out, which means they do not constitute a large number or a sizeable proportion of the population anywhere, there also we are providing for certain schemes of welfare. Whether these tribals are, what you might call, "left outs" or they are really working as labourers in the tea gardens, that is a matter I would like to find out.

Shri Jaipal Singh : Sir, all the three Plans have been very impressive as far as figures are concerned, how many crores of rupees Government has set apart for the welfare of Adivasis. But all the three Plans have failed because in the implementation of various schemes, whether in the tribal blocks or in the general scheme, the work has not been done through the tribals themselves. I have nothing to say against some of the dedicated voluntary workers. They are few and far between. But, by and large, the Adivasis have been hostile because

they have not been part of these schemes. I want to know whether in the Fourth Plan, now that we have had education on a very wide scale and the Adivasis are no longer as primitive or backward as they used to be—they can participate in their own development in the Fourth Plan....(Interruptions). Now that they can participate in the Fourth Plan, will a definite step be taken, first to strengthen the administrative machinery which is very weak and, secondly, to see that the tribals themselves participate in their development?

Shri Asoka Mehta : As far as administrative machinery is concerned, the proposal is that there should be some cadres created in the tribal areas. These cadres would be given the right kind of orientation and would be expected to work in the tribal areas for a considerable period. I hope that with the panchayati raj programme that we have accepted in a number of States it should be possible, perhaps in all the States it should be possible, for districts where tribal population predominates to have district councils, district panchayats, which would be able to look after a great part of their own development programme. Here I would say that the hon. Member should try and see that the programme of decentralised administration is put forward in Bihar more rapidly than it has happened so far.

श्रीमती जराबेन झाह : यह जो ट्राइबल पोपुलेशन की बात कही गई है, यह अच्छी स्कीम है, मगर जो ठोस बातें करनी चाहियें, वह नहीं हो रही हैं, जंगल काटे जा रहे हैं, बनवासी लोग वहां से बाहर निकाले गये हैं। नये डैम बनें, कारखाने लगे, लेकिन उनके धन्यों का, आक्यूषेशन का मंत्र से बड़ा सवाल है। उसके लिये आप क्या करना चाहते हैं? इसके सम्बन्ध में आप कुछ बतायें, ऐसी मेरी विनती है।

Shri Asoka Mehta: The question of the rehabilitation of tribals and displaced persons.....

श्रीमती जयाबेन शाह : नोट अनली रिहैबिलिटेशन । जो लोग वहां रहते हैं उनके लिये घन्टा कम होता जा रहा है, जो लोग जमीन पर लगे हुए हैं, वहां भी मशकल हो गई है । उनको कैसे काम दिया जाय इसके बारे में क्या ठोस कदम उठाने जा रहे हैं, इसके बारे में बताइये ?

श्री अशोक मेहता : दो सवाल उठाये गये हैं । फारेस्ट में जो लोग रहते हैं और वहां काम करते हैं, उनके बारे में क्या हो । आनरेबिल मम्बर जानती हैं कि महाराष्ट्र-गुजरात में फारेस्ट कोअपरेटिब्ज का काम बहुत अच्छा बढा है । हमारी कोशिश यह है कि इसी किस्म की फारेस्ट कोअपरेटिब्ज और फारेस्ट इण्डस्ट्रीज का काम दूसरे सूबा में भी चलायें । जो आदिवासी उखड़ जाते हैं नई इण्डस्ट्रीज आने की वजह से, उनके रिहैबिलिटेशन के लिये चौथी पंच वर्षीय योजना में अलग प्रोजेक्शन किया गया है ।

Shrimati Renuka Ray: As a large number of tribals from non-tribal block areas, in the scattered areas, now constitute landless labour, I would like to know whether the Fourth Plan has got any scheme whereby they may be rehabilitated on land and fit into a wide scheme wherein the tiller of the soil will become the owner of the land?

Shri Asoka Mehta: When the Plan document is placed before the House, I shall be very happy to receive the comments and observations of the hon. Members.

Shrimati Renuka Ray: I am asking for information.

Shri Asoka Mehta: I cannot carry everything in my mind.

Price of Urban Land

+

*665. **Shri Madhu Limaye:**
Shri Bagri:

Will the Minister of **Works, Housing and Urban Development**, be pleased to state:

(a) whether Government's attention has been drawn to the sky-rocketting urban land values;

(b) whether Government are aware that black money investments in real estate is further pushing the prices up;

(c) if so, whether any comprehensive plan to take over these lands is being prepared during the Fourth Plan in cooperation with the State Governments and local bodies and if necessary by amending the Constitution; and

(d) if not, the reasons therefor?

The Deputy Minister in the Ministry of Works, Housing and Urban Development (Shri Bhagwati): (a) Government is aware of the problem.

(b) Appreciation in land values in the urban areas is largely due to the increased demand for land following the rapid growth of urban population and influx of new population.

(c) and (d). In order to regulate effectively the land use in urban areas, the State Governments are getting Master Plans prepared for all cities and towns having a population of over 50,000. They are enacting suitable town planning legislation to enable them to enforce the provisions of the Master Plans. Simultaneously they are undertaking large scale acquisition and development of land for allotment of house sites to persons of low and middle income groups at reasonable rates. The Central Government is providing them funds for meeting the expenditure on the preparation of Master Plans and acquisition and development of land. These measures are expected to curb land prices in course of time.